

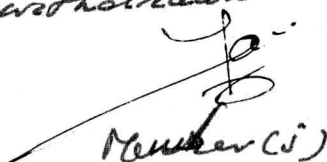
NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 22.4.02

Advocate for the Applicant prays for withdrawal of this O.A. To this effect, he has filed a Memo. A copy of Memo is said to have been served on Shri S.B. Sena, A.S.C., who is present and also heard.

In view of Memo filed, the O.A. is dismissed as withdrawn. No costs.


Member (i)

Copies of order may be sent to the Court for perusal.

26/4
SC 15,

26.4.02